

(b) what was the exact amount paid and when;

(c) whether the Bhartiya Yuva Shakti Trust had sought the donation, if so, who had sought the donation on behalf of Bhartiya Yuva Shakti Trust;

(d) whether the ONGC has made such donations in the past to other similar organisations, if so, the details thereof; and

(e) what is the criteria adopted by the ONGC to make such donations?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Rs. five lakhs in May, 1991.

(c) Chairman and Managing Director, Escorts India Ltd, New Delhi, in his capacity as Vice-Chairman of the Board of Trustees and President, National Executive Council of Bhartiya Yuva Shakti Trust.

(d) and (e) Yes, Sir. 46 donations amounting to Rs. 67.82 lakhs in the last two years were given to various organisations.

#### Setting up of Grassroot refinery in A.P.

2997. SHRI MENTAY PADMANABHAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a grassroot refinery in the joint sector in Andhra Pradesh;

(b) whether any tentative locations have been identified for starting such refineries; and

(c) if so, what is the proposed investment pattern in the Joint Sector grass-root refineries?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) Government have decided to set up there

grass-root refineries in Central India, Western India and Eastern India as joint ventures. Site Selection Committees have been constituted to identify the locations. In these refineries the public sector and the joint venturers will have 25 per cent each share in the equity and the balance will be for public.

#### दिल्ली में एल० पी० जी० गैस एजंसियों के खिलाफ शिकायतें

2998. श्री शंकर दयाल सिंह: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में कितने पेट्रोल पम्प और कितनी एल०पी०जी० एजेंसियां कार्य कर रही हैं ; और

(ख) गत एक वर्ष से आज तक कितने पेट्रोल पंपों तथा कितनी एल०पी० जी० एजेंसियों के खिलाफ शिकायतें प्राप्त हुईं और कौसी-कौसी शिकायतें प्राप्त हुईं तथा इन पर क्या कार्यवाही हुई ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी. शंकरानन्द) : (क) खुदरा विक्री केंद्र — 241

(एल पी०जी०—217

(दिनांक 1-4-1992 को)

(ख) अप्रैल, 1991 से जून 1992 के दौरान तेल कंपनियों द्वारा 44 खुदरा विक्री केंद्रों के खिलाफ और 139 एल० पी० जी० डिस्ट्री ब्यूटरशिपों के खिलाफ शिकायतें दर्ज की गईं। जांच के बाद 19 खुदरा विक्री केंद्रों के डीलरों और 83 ए० पी०जी० डिस्ट्रीब्यूटरों के विरुद्ध उनके द्वारा अधिक रकम वसूलने, शंका स्पद मिलावट, दुर्य्यहार भरे हुए सिलिंडरों की सप्लाई आदि में विलम्ब के लिए।

#### LPG Distribution in Bombay

2999. SHRI SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of addresses of the LPG Distributors/Dealers in Bombay City and the number of connections